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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 690/2023**

JASMINE KAUR

..... Plaintiff

Through: **Mr. Nipun Arora & Mr. Annanya
Mehan, Adv.**

versus

PAWAN CHHABRA & ORS.

..... Defendant

Through: **Ms. Noor Shergill, Adv. for D-1 to
D-3.
Ms. Samrat Nigam Adv Mr. Noor
Shergill Adv. & Ms. Kshirja
Agarwal Adv for Defendants D-1,
D-2, D-3, (Through VC)**

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH, (DHJS)

ORDER

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18.03.2024

Matter is taken up through physical hearing as well as video conferencing.

Ld. Presiding Officer is on leave.

Matter be put up for purpose fixed on 13.05.2024.

**READER TO MS. TYAGITA SINGH, (DHJS)
JOINT REGISTRAR (JUDICIAL)**

MARCH 18, 2024/da

This is a digitally signed order.

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